

expected to come down to 19.72 lakh bales from 25.32 lakh bales as envisaged at the commencement of the season. This reduced stock is just sufficient to provide adequate stocks equivalent to about 3 months' consumption, which is usually considered necessary during the lean season before the fresh arrivals of the next cotton year.

Guidelines to Commercial Banks for implementation of 20-point programme

2289. SHRI NAVIN RAVANI: Will the Minister of FINANCE be pleased to state:

(a) what specific guidelines have been issued by the Reserve Bank to scheduled commercial banks to implement 20-point programme; and

(b) what provision has been made to grant loans on personal security to unemployed technicians and also to small traders in urban and semi-urban areas?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) Modalities for effective implementation of 20-point programme are being worked out in consultation with the Reserve Bank of India whereafter banks will be suitably advised.

(b) Credit proposals from small scale industrialists, particularly from technically qualified and other entrepreneurs, are largely examined by the banks on the basis of the viability of the project and they have been advised not to insist on collateral security by way of immovable properties or 'Third Party Guarantees'. Under the composite loan scheme for loans upto Rs. 25,000/- to artisans, craftsmen, cottage and village industries, banks have been specifically advised that there should be no insistence on any collateral security. While granting loans to the self-employed persons like small traders, banks have been advised not to deny credit merely for want of third party guarantee, when the quality of application is otherwise satisfactory.

Talks between India and U.S. officials regarding withdrawal of Ban on Export of Rhesus Monkeys from India

2290. SHRI INDRAJIT GUPTA: Will the Minister of COMMERCE be pleased to refer to the reply given to Unstarred Question No. 1394 on 21st March, 1980 re: ban on export of Rhesus Monkeys to U.S.A. and state:

(a) whether informal talks between India and U.S. officials have been held regarding withdrawal or relaxation of the ban on export of rhesus monkeys from India for experimental research purposes;

(b) whether the U.S. authorities are reported to have violated international conventions banning use of these monkeys for chemical or germ warfare experiments; and

(c) if so, whether the Government of India is prepared to accept assurances by the U.S. importers and to resume exports of monkeys?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI Z. R. ANSARI): (a) No, Sir. No such talks have been held.

(b) Government is not aware of any such violations.

(c) Does not arise.

Seizure of Goods by Customs Authorities

2291. SHRI BHIKHU RAM JAIN: Will the Minister of FINANCE be pleased to state:

(a) the quantity and broad variety of goods seized by the Customs authorities during the last two years; and

(b) the formulae for fixing prices of these seized goods by the Customs for disposal?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) The principal commodities seized by the Customs authorities during the years